| 1 | 2 | 3 | 4 | 5 |
|-----|---------------|--------|--------|--------|
| 12. | Tamil Nadu | 47.80 | 25.50 | 46.25 |
| 13. | Uttar Pradesh | 24.53 | 28.02 | 3.53 |
| 14. | West Bengal | 13.86 | | |
| 15. | Uttaranchal | • | 2.80 | |
| 16. | Delhi | | - | 54.67 |
| | Total: | 473.46 | 223.90 | 188.06 |

Working women's hostels in Madhya Pradesh

†2290. SHRIMATI MAYA SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Madhya Pradesh Government has submitted to the Central Government proposals for construction of hostels for working women;
- (b) the number and details of such proposals and since when they are pending with Government;
 - (c) the main reasons for not giving sanction till date; and
 - (d) by when these proposals would be sanctioned?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) and (d) Yes, Sir. The State Government had forwarded one proposal in August, 2005 and two in April, 2007. However, all these three proposals were incomplete. A letter requesting for the necessary documents/information to enable the Ministry to process the case further, was addressed to the State Government with a copy to the organization. No response has been received either trom the State Government or from the organization so far.

Inter-country adoption of abandoned children

2291. SHRIMATI SUPRIYA SULE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether inter-country adoption of abandoned children is being given a big push by the Central Adoption Resource Agency;
 - (b) whether this would prevent recurrence of incidents like the Nithari killings;
 - (c) whether as many as 17 States have no linkages with CARA; and
- (d) whether there are rackets involving sale of children in lieu of adoption, once the child is given up for adoption; if so, whether there is a need for strict followup of such cases?

[†]Original notice of the question was received in Hindi.